

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.S.P. No. 1116/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES: Taj Television (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

ORDER

The Company Petition is admitted.

List this matter for final hearing on **08.03.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)